

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT

10.30 AM ON 24th Sept 2020

PRESENT

Shri. Ashok Kumar Borah, Member (Judicial)

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/55/KOB/19
SECTION	:	241-242
NAME OF THE PETITIONER(S)	:	SAJAN K THOMAS & 3 OTHERS
NAME OF RESPONDENTS	:	PARAGON POLYMER PRODUCTS PVT LTD & 5 OTHERS

Counsel for the petitioner(s):

Name of Counsel	Designation	Phone No.	Email	Signature

Counsel for the Respondent(s):

Name of Counsel	Designation	Phone No.	Email	Signature

Office Notes

Video Conference

24th Sept 2020

ORDER

TCP/55/KOB/19

Learned counsel for the petitioner sought an adjournment through email. Learned counsel for R1 sought an adjournment through email. No response from R2 to R5. List on 11.11.2020



Sd/-

Ashok Kumar Borah
Member (Judicial)